

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2140
ANSWERED ON:02.12.2002
ANTI-SEA EROSION SCHEMES IN MAHARASHTRA
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the State Governments including Maharashtra has submitted any plan to the Central Water Commission(CWC) for financial assistance and clearance to carry out anti-sea erosion works in the States; and

(b) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) A proposal amounting to Rs.193.80 crore received from the Government of Maharashtra alongwith the proposals received from the States of Karnataka, West Bengal and Union Territory of Pondicherry for construction of anti sea erosion works, which have been included under Phase-I of the National Coastal Protection Project (NCP), are under examination in Central Water Commission in consultation with Central Water & Power Research Station, Pune. The proposals from other maritime States/U.Ts which includes Andhra Pradesh, Gujarat, Goa, Kerala, Lakshdweep, Orissa and Tamil Nadu, which are proposed to be included in Phase- II of the project, are under different stages of examination in Central Water Commission.

The proposals for taking up critical anti sea erosion works for inclusion in the Centrally Sponsored Scheme received from the States of Maharashtra, Gujarat, Karnataka, Kerala, Orissa and Pondicherry are also under examination in Central Water Commission.